Farewell to retiring Members

RAJYA SABHA
Thursday, the 2nd April, 1970/the 12th
Chailra, 1892 (Saka) The House met
at eleven of the clock, Mr. CHAIRMAN
in the Chair.

FAREWELL TO RETIRING MEMBERS

MR. CHAIRMAN : Before taking up the
items on the Agenda today I would like to
refer to the fact that one-third of our
Members will be retiring today in accord-
ance with the Constitutional requirement
and that as a result of the recent biennial
elections several old Members will be
yielding to new Members. I wish to bid
farewell to those who are retiring after
rendering notable service to the nation as
Members of this august House. We valued
their presence here and will certainly miss
them. In laying down their effice as
Members of the Rajya Sabha they are in a
position to enter into a larger field where
their knowledge and experience as
legislators will open for them many avenues
and opportunities for constructive and
activity service.

I must thank the retiring Members for the
courtesy and co-operation which they have
always extended to me in the House and
outside and for their valuable help in
maintaining the dignity and prestige of this
House. I trust they will use their valuable
experience to promote wider understanding
of our democratic system and to strengthen
better faith in it. Once again I wish goodbye
to the retiring Members and wish them well.

THE LEADER OF THE HOUSE (SHRI
K. K. SHAH): May I, Sir, with your
permission, whole-heartedly associate with
the sentiments expressed by you ? Partings
arc always painful and they are more so
when we have worked together, sometimes
with emotions, sometimes while reasoning
and sometimes when the strains are very
high. Even then the under-current of
friendship, understanding and belonging to
a family has kept us together to such an
extent that even after very heated discussion
when we go out we are just members of the
same family. In fact, public life becomes
richer by expressions frankly, without fear
in this House. In this way have tried to understand
each other We have tried to accommodate the
Point of view of each other.

So far as I am concerned, I feel
immensely indebted to the retiring Members
as well as to each Member and each section
of the House that every day that passes an
increasing effort is made to understand each
other and to accommodate each other.

Sir, so far is the retiring Members are
concerned, I wish to assure them that we
will be entertaining very, very happy
memories and cherish those memories as
very valuable treasures of our life. Even
though they will be away, I wish to assure
them that whenever they happen to be here
they will find the same warmth, the same
friendship and the same understanding. In
fact, we will look upon it as a proud
privilege to meet them again. And if we in
this House can be of any use any Member
can be of any service to any one of them, I
wish to assure on my behalf and on behalf of
all the Members of the House that it will be
our privilege to do so.

May I once more wish them well and pray
to God that they will find wider avenues to
serve and, maybe, they will be with us in
fulfillment?

THE LEADER OF THE OPPOSITION
(SHRI S.N. MISHRA): Mr. Chairman, it is
always a very sad occasion when one bids
farewell to some of the friends with whom
one has worked for quite a number of years.
So it is with a wrench in our heart that we
say goodbye to those who had co-operated
with us in a limited way in the
House because the world outside is richer
and wider than the work inside the House,
although it tries to represent in a way the
world outside also the country as a whole.

New the world outside will be their place,
and it is my sincere hope that there would be
a wider cooperation in the field. And many
of us who have functioned largely in the
field during most of our lifetime that has
been given to us, we feel that we would
find the same warmth and affection
outside although the confrontations might be
sometimes more bitter and even greater than
the confrontations that have taken place in
the House.
Farewell to RAJYA SABHA retiring Members

[Shri S. N. Mishr;..] during the limited period of our association here. And probably, there would again be a greater unity in the larger national framework which would conduces to the functioning of the House also on a higher and much better plane.

We do not think that the friends who are having us today would not come brick to the House again. But whether they come back or they do not come back to the House they would be as valuable friends and as valuable units of our political society as they have been when they were here.

On behalf of the Opposition I consider it my privilege to extend to them all the good wishes we can muster on the occasion of their leaving this House. I also say that when we say so, we do that perhaps with greater warmth and affection about the friends on the other side of the House because it is a game which we very much relish when we are interlocked in some kind of confrontation. So, I must say, we have always valued very much the association from the other side of the House in many matters as well as the confrontation that they have so bravely given on certain occasions. Thank you very much.
Farewell to APRIL 1970.

5

lekin bad m ekhi vahan honi sari ki
as li pach saal tak ke or kai detachment
kare or bhadke bhadke
saal parastit n ho. ki
unka
liya ra

6

shah sah

ki

mee

shah sah

ki

\[2\]

mee

shah sah

ki

\[2\]
Farewell to [RAJYA SABHA] retiring Members

BHUPESH GUPTA (West Bengal): Sir, I rise to say a few words. I am also a retiring Member but one who will be returning. My position is rather peculiar, but I happened to be a link between today and tomorrow. That has been my privilege ever since the Rajya Sabha came into existence. It has been my privilege, personally and also as the representative of a party here, to come in touch with many friends in the course of the 18 years that I have been here. And I must say that we built up certain excellent human relations despite our political and other differences. At the time when I came, Dr. Radha krishnan was in the Chair and he played a very important part in cementing bonds of human relations despite intense conflict and differences over political matters. We had more or less shaped ourselves into a house which reflated on subjects and propositions before it naturally according to the likes of the various parties and opinions that we represented, but which at the same time tried to ensure that certain human relations and good relations which must obtain in a House like this did not get disturbed so that we do not become something we are not expected to be.

Now it is most painful that when I shall be left here, many of our esteemed friends will not come back. But they will be with us. They will be always with us in our thoughts because six or more years of association is something which does not get easily dissolved. It remains and we will cherish it. And it will be my endeavour, if I may say so, to carry forward in my humble way the traditions of this House, but then I will do it in a fighting manner.

Now there will be those who will find better places perhaps in the different walks of public life to serve the nation. But this is an institution which can, even when they are not in it, draw upon the experience, wisdom and counsel coming from outside. After all, life is not confined within the walls of this House. It exists also outside. If our friends give us advice from where they are situated it will be extremely valuable for us. Sir, you have been here a successor to eminent persons as Chairman of this House. We have a deep respect for you and must say that you have also carried more than anybody else perhaps amongst us the high traditions of this House. Much is in your hands. You are the guide, you are a philosopher and if I may say so, you are also a friend. Naturally we would look forward to you for your kindness, direction and affection, just as those outside, who are not here, will be looking forward to you all the same in the same spirit. I think this is not the occasion to introduce controversies. Here we are bidding farewell and we speak with sorrow and pain. Despite political differences, since we function in institutions, it is not easy to part company. We may get some satisfaction by saying things outside. But here on this solemn occasion, I convey on behalf of my party our fervent wishes, best wishes, to those friends who shall not be with us, and it will be our endeavour as human beings, as compatriots, to be worthy of the mission before us in serving the nation and the masses. SHRI NIREN GHOSH (West Bengal): Let me say that I associate myself with the sentiments expressed and our good wishes remain with those who are going to retire. We will keenly follow their activities in with deep interest.

SHRI LOKANATH MISRA (Orissa): Sir, I would like to associate myself with the sentiments expressed by the Leader of the House, by the Leader of the opposition and by other hon. Members of different parties. Meetings and partings are the ways of the world. It may appear a little philosophical if I say that on this occasion, but that is the only way we can console ourselves. Some of us are going to retire from tomorrow. Particularly, Sir, retirement in the Rajya Sabha is very agonising. Two-thirds continue and one-third cease to exist only in between a day. They are Members today; they will not rem un Members tomorrow. It is extremely agonising unlike the process of dissolution in the Lok Sabha. There everybody is either under an equal handicap or under an equal opportunity.

Here one-third retires. Therefore, it appears to me to be extremely agoni-
sitting because the friends whom I take as my colleagues today, I cannot take them as my colleagues tomorrow in the same way. They become my ex-colleagues. Therefore, I wanted to associate myself in expressing my sincere sentiments on this occasion of bidding farewell. This is a very solemn occasion and I wish them well on their retirement and I wish all of them to come back in the next biennial election, if possible, or else, there is ample opportunity in the country as everybody says for doing public service. I again wish them well and good luck.

SHRI BAN KA BEHARY DAS (Orissa):
Sir, on behalf of myself and my party I associate myself with all the sentiments that have been expressed here. The greatest virtue, in my opinion, that a human being has is forgetfulness, and without that quality, I think, all the prejudices and biases, all the hatred and jealousy, that are generated in a human being would not have been eliminated. While we are expressing our sorrow now, I am sure that after a lapse of time that forgetfulness will help us in surmounting all those feelings that we have had here.
SHRI ABID ALI (Maharashtra) : Sir, as one of the retiring Members I would like, with your permission, to say a few things very briefly. I have been here for more than 18 years, a long period, one-fourth of my life.

MR. CHAIRMAN : How many years did you say?

SHRI ABID ALI : Eighteen years, one-fourth of my life. I am 72 nearly. Of course, my friends do not believe it, but I am 72; what can I do? I am not of this century.

Sir, it was very kind of you to have said good words and I am also very much obliged to the other friends who have been saying nice and kind words. You have, as your predecessors had been, been very nice, kind and affectionate and just, and we appreciate it very much though you have not been here for a very long time. During this period we have had many experiences of different kinds. I have been in more than one position here and it has been a very very pleasant period, very much educative, and I am grateful to all the friends, particularly, to the Secretary, his predecessors, and his associate also, who have been very helpful to us and without their help much of what we do would not be possible. About the observations of my friends, it was very kind of them, I may say, to have talked about the cooperation, the happy atmosphere, the cordiality and all that. I wish they mean it and I hope they meant it and I wish they implement it so that democracy may survive for ever in this country. Thank you.

SHRIMATI SHAKUNTALA PARANJPE (Nominated) : Sir, with your permission I would like to say a few words. I thank everybody here who has bid us farewell and said such good things about us. Anyhow, I am only concerned with one thing and I make an appeal to every Member here not to forget the subject that I have been fighting for. I want to tell every Member and you, Sir, that population control has a bearing on every subject, be it slum clearance, be it housing, be it agriculture, be it unemployment, be it finance, and every possible subject. I know Members give their cooperation and talk in favour of the subject in an isolated manner. But what I would like to request Members today is to think of this subject whenever they talk on any other subject and not forget it. That is all I am concerned about and that is what I want to stress. I would request all Members to bear this in mind. I thank everybody for all the kind things they have said about us.
MISS L. M. M. NAIDU (Andhra Pradesh): Sir, I must add my thanks to the thanks offered by the preceding speakers. I think I am perhaps the only one among the retiring Members who has been here for the least number of years, only for six years, but I feel I have been here all my life. I think parting is better than meeting for the first time, because the day we meet we are new, we are timid, we do not know who is who and so we feel we are isolated. But the day we are parting from here we just feel how much love is given to us, how much we are appreciated and how much everybody feels that they are sorry about parting from us, and that, from my point of view, gives me more pleasure than sorrow, and I will never forget all the help that every Member here has given me. I received nothing but smiles from every party and every Member. I do not remember anybody ever frowning upon me. Apart from that I must say that the Secretariat staff, those that are working upstairs is every room and those that are here, the peons, the people in the lobby and elsewhere, have been extremely helpful to me in every way, and I would like to say that my special thanks are due to all of them if ever I succeeded in any work I did as a Member of this House. I join my friends, the hon. Members who spoke before me, in thanking you all once again, and wishing those who are here a happy time.
Farewell to retiring Members

Shaurya Sarthak Bharatiya (Under Pradhan):

सभानीति नहीं, आप सब लोगों की उम्मीद कहां कामयाब लेकर मे यहां से जा रहे हैं। खुशी है कि हम जो एक चरे में सीमित थे अपनी अक्सर समय यहां मानते थे, उस समय का अंत हम जनता के हित में मदद के लिए जाते हैं। जनता के अंदर जो पीछा शुरू है, जो उसी गरीब, औषधि, दवी, बिंदु पूर्व क जनता है उसके अंदर जो यह भावना है कि हमारे बीच से जो बड़े नेता बत बढ़ाना चाहते हैं, वह हमारे बीच में आकर काम नहीं करते हैं सुनी खुशी है कि अब हम उनके बीच में जाकर उनकी सेवा कर सकते हैं, उनके नियोजक अधिक समय दे सकते हैं। इन छंदों में सभायातर मे वो दी वह वह वहौ, जैसा महारामा गाइये।

[[Hi'di transliteration]]
Farewell to retiring Members

PROF. SHANTI KOTHARI (Rajasthan): Mr. Chairman, Sir, it was really a privilege and education to be, at a comparatively young age, a member of the House of elders. Mr. Chairman, I want to place before this House one aspect which is well known to hon. Members and that is that the political structure as a whole has changed tremendously. Unless we take note (if these new facts and factors that have come into the political life of this country we shall be doing an injustice to this House and to the people. Vested interests outside are more active and will become more and more active as we pass more and more progressive legislation in this House and the other House. Those pressure groups, those vested interests, will do their utmost to defeat our purpose of public service and serve their anti-people interests and thus vitiate even the political recruitment process in the country and the quality of both the Houses. I want to warn against this danger and I have no doubt that sound and sober opinion and wisdom of this House will, irrespective of the parties to which the Members may belong, fight against corruption from whatever source it comes, and that alone will save democracy and perhaps it might initiate the process of the much-spoken and much-sought of socialism. The federal structure is on trial and let us be vigilant all round.

I wish my colleagues here all well.

SHRI M. P. BHARGAVA (Uttar Pradesh): Mr. Chairman, Sir, I had no intention to take part in today's proceedings but I have been compelled to do so by some chits which I have received from my hon. colleagues here.

Sir, I have had the privilege of spending one-fourth of my life in this House in the same manner as Mr. Abid Ali, my colleague, has done.

SHRI SUNDAR SINGH BHANDARI: You are 48 t

SHRI M. P. BHARGAVA: I have been in this House for more than 12 years, Mr. Bhandari, and I have had the pleasure, and possibility the distinction, of being in the Panel of Vice-Chairman, with all the four Vice-Presidents of the country so far, and I can say without any fear of contradiction that I have got their love and confidence during all these years of my work. I am very much emboldened when I leave this House today by the sentiments expressed by you, Sir, and the leaders of the various opposition parties.
[Shr] M. P. Bhargava] and they will add to my strength in the field of work outside this House.

I have to say two things particularly. One is about the staff. The loyal service the staff of the Rajya Sabha Secretariat gives to the Members is something to be proud of and something which we should always try to carry on in the right lines. During the past two or three years I was pained to see that some hon. Members tried to impute motives in the working of the staff members of the Rajya Sabha Secretariat. I can tell all the hon. Members of this House that the Rajya Sabha Secretariat is one of the finest secretariats I have come across in the world and I have had occasion to visit many Parliaments of the world during my membership of the House. Let us all try to preserve the high standards of service of the Rajya Sabha Secretariat; we should not in our moments of sentiments of personal prejudices try to blame the Secretariat staff who are very much overworked, who are very much hardworked, and who try to do their utmost for the service of the nation and to help the working of the Members of Parliament. This is one aspect to which I wanted to draw the attention of the House.

There is another aspect to which I wanted to draw the attention of the House and that is a very painful aspect. Democracy, as the House knows, is government of the people, for the people and by the people. I am sorry to say that democracy is gradually changing its definition and if these trends are not controlled within a short time the definition of democracy will change and will become government of the rich, for the rich and for the detriment of the people and the poorer sections of the country. I would like the House to take note of this fact. We must bring some legislation which will prevent the power of the moneyed people to purchase the voters. If we analyse the biennial elections to this House this year and the two previous biennial elections we come to only one and one conclusion that there is a tendency for the rich people to corrupt the legislators and purchase their votes and find a backdoor entry to this House. This tendency has to be curbed if our democracy is to be preserved and I would like every person who will continue to be a Member here to apply his mind to this very serious aspect and do whatever is possible to see that no body in future is returned to this august House by the power of money.

These are the two things I wanted to bring to the notice of this House. I am really very greatful to you, Sir, and to all the Members for all the co-operation and support which I have received during fourteen years of my membership and that was all the strength I derived.

Thank you.

**PAPER LAID ON THE TABLE**

**THE FIRST AMENDMENT OF 1970 TO THE INDIAN POLICE SERVICE (PAY) RULES, 1954**

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy of the Ministry of Home Affairs Notification G.S.R. No. 409, dated the 19th January, 1970 (in English and Hindi), publishing the First Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, see No. LT-3077/70]

**CLARIFICATIONS IN RELATION TO THE STATEMENT LAID ON THE TABLE RELATING TO THE UNION GOVERNMENTS POLICY ON COW SLAUGHTER**

"The Government of India took up with State Governments and Union territories the question of making law